

SHRI ABID ALI: Sir, there are some other experts also in connection with the TWI and productivity.

MR. CHAIRMAN: But this question is about ILO, International Labour Organisation.

SHRI S. MAHANTY: Then may I know, Sir, how many experts are there solving the unemployment problem in India?

SHRI ABID ALI: Solving the unemployment problem?

SHRI S. MAHANTY: Yes.

SHRI ABID ALI: The hon. Member himself is one of them.

SHRI S. MAHANTY: But how many experts are there? I am no expert.

MR. CHAIRMAN: The question is about the ILO; then you spread it on to experts and so on. It is not fair.

*710. [For answer, vide cols. 5082-5083 infra.]

GANG KHALASIS IN THE CHAKRADHAR- PORE RAILWAY HEADQUARTERS

*711. SHRI T. BODRA: Will the Minister for RAILWAYS be pleased to state:

(a) the number of Gang Khalasis who have been working on a temporary basis for more than three years under the Chakradharpore Railway Headquarters in Bihar; and

(b) the number of temporary Gang Khalasis working under the same headquarters who belong to the Scheduled Tribes?

THE DEPUTY MINISTER *OR
RAILWAYS AND TRANSPORT (SHRI O. V.
ALAGESAN): (a) Two only.

(b) Nil.

SHRI T. BODRA: Is the Government aware that I have personally forwarded the cases of 15 Adibasis and Nagas who have been working for the last 7, 8 or 9 years as temporary hands and who have not yet been made permanent?

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SHRI O. V. ALAGESAN: Sir, that matter is not before me now, but I am prepared to look into it.

DELHI-MADRAS JANATA EXPRESS

*712. SHRI A. S. RAJU: Will the Minister for RAILWAYS be pleased to state whether Government propose to convert the present tri-weekly Delhi-Madras Janata Express train into a daily train and if not why not?

THE DEPUTY MINISTER FOR
RAILWAYS AND TRANSPORT (SHRI O. V.
ALAGESAN) : Not at present, due to non-availability of coaching stock and locomotives required for the purpose.

SHRI T. S. PATTABIRAMAN: As there is a large exodus to South India during the months of April and May, at least during these months there should be special trains. May I know what action has been taken by Government in this respect?

SHRI O. V. ALAGESAN: The hon. Member and several other Members coming from the South made an oral representation to me and in accordance with that we made arrangements to have one extra bogey attached to the Grand Trunk Express. But my information is that it was not very well occupied, perhaps it was due to proper publicity not being given. We are, however, arranging to give proper publicity to it and we hope things will be better soon.

SHRI T. S. PATTABIRAMAN: Is there any proposal to run Janata Express daily during the months of April and May to enable the people to move quickly?

SHRI O. V. ALAGESAN: If there is sufficient number of persons travelling, certainly that can be done; but as I have said we are at present attaching an additional bogey to the Grand Trunk Express.

SOIL CONSERVATION SCHEMES

*713. SHRI A. S. RAJU: Will the Minister for FOOD AND AGRICULTURE be pleased to state the amounts of (i)

subsidy and (ii) loans sanctioned to each State for their Soil Conservation Schemes during the year 1954-55?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH) : A statement is laid on the Table of the Rajya Sabha. [See Appendix IX, Annexure No. 146.]

RESIDENTIAL ACCOMMODATION FOR THE STAFF OF THE OVERSEAS COMMUNICATIONS SERVICE

•714. SHRI A. S. RAJU: Will the Minister for COMMUNICATIONS be pleased to refer to the replies given to the Starred Question No. 597 and to its supplementaries on the 29th September, 1954 and state:

(a) whether from the 21 quarters placed at the disposal of the Director, Overseas Communications Service at Delhi, any family quarters were allotted to unmarried officers in preference to married officers; and

(b) if so, how many and for what reasons?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) The 21 quarters in question are reserved for the key staff of the Overseas Communications Service and their allotment is made on the basis of the nature of duties of the officer and his priority of posting in Delhi and not according to his marital status.

(b) Does not arise.

CENTRAL PUBLIC HEALTH ENGINEERING ORGANISATION

•715. DR. R. P. DUBE: Will the Minister for HEALTH be pleased to state:

(a) the amount set apart for the working of the Central Public Health Engineering Organisation for the current year;

(b) who is the officer-in-charge of the Organisation and what is his nationality; and

(c) what are his qualifications?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA -SEKHAR) : (a) A sum of Rs. 1,43,500 has been provided for this purpose in the current year's budget.

(b) The Deputy Director General of Health Services (Public Health Engineering) who is to be the head of the Organisation is yet to be recruited through the Union Public Service Commission. The Organisation is now functioning under the Director General of Health Services who is assisted in this matter by an Adviser in Public Health Engineering, whose services have been obtained from the T.C.A.

(c) The qualifications required of the incumbent of this post are: —

(a) a degree in Civil Engineering or an equivalent qualification with post-graduate degree or diploma in Public Health Engineering from a recognised institution; and

(b) extensive practical experience in the field of Public Health Engineering, and experience of at least five years in a responsible post in the Public Health Engineering Department or Section of a Government Corporation or major local body combined with organising ability of a high order.

DR. R. P. DUBE: How long has the gentleman from the U.S.A. been here?

SHRIMATI M. CHANDRASEKHAR: Pardon?

MR. CHAIRMAN: Dr. Dube, please put your question in a louder voice, you are just talking to her.

DR. R. P. DUBE: Sir, my question is this. I was told that the services of a gentleman had been obtained from abroad by the Government, under the Colombo Plan. How long has he been working here?

SHRIMATI M. CHANDRASEKHAR: The present incumbent commenced in